

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

CA(IB).No. 807/KB/2018 ✓
CA(IB).No. 365/KB/2018
Misc. A. No. 220/KB/2018 ✓
Misc. A. No. 674/KB/2018
Misc A.No. 847/KB/2018 ✓
C.P.No.173/KB/2017

Present: Hon'ble Member (J), Shri Jinan K.R.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 9th OCTOBER, 2018, 10:30 A.M.

Name of the Company		Berger Paints India Ltd.-Versus-Precision Engineers & Fabricators Pvt.Ltd.	
Under Section		9 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Ishani Singhgupta, Advocate for L.T Finance Limited (Financial creditor) Adv. 9/10/18

1. Wisshik Ganguly, Adv. EX RP S.M. Gupta Ganguly 9/10/18

1. Abhrajit Mitra, Sr. Advocate.
2. Anisban Ray, Advocate
3. Debnaj Sahu, Advocate
4. Rajesh Upadhyay

Resolution Applicant

D. Sahu 9/10/18

1. Mr Ramesh Ch. Prasad, Adv
Mr Balram Prasad Adv

for financial creditor Union Bank of India M.No. 674/2018

Ramesh Ch. Prasad Adv 09/10/18

1. JOY SAHA, Sr. Adv.
2. MANJU BHUTERIA, Adv.
3. URMILA CHAKRABORTY, Adv
4. S.K. BANERJEE, Adv.

for Axis Bank Misc. App. 220 Ab 2018

K. P.T.O. 9/10/18

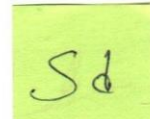
ORDER

Ld. Counsel for the Ex-Resolution Professional, financial creditors and the resolution applicant is present.

Misc. A. No. 847/KB/2018 filed for preponement of the hearing. Prayer became infructuous, hence dismissed.

Heard CA(IB) No. 807/KB/2018 along with Misc. A. No. 220/KB/2018, CA(IB) No. 365/KB/2018 and Misc. A. No. 674/KB/2018.

Reserved for orders.



(Jinan K.K.)
Member (J)